

## BUSINESS ADVISORY COMMITTEE

### Forty-second Report\*

(Second Lok Sabha)

The Business Advisory Committee held a sitting on Friday, the 28th August, 1959.

The Committee recommend the allocation of time to the following items of legislative and other business as shown against each item :—

- |  |  |
|--|--|
| 1. The Government Savings Certificates Bill, 1959 . . . . .  | } 4 hours  |
| 2. The Public Debt (Amendment) Bill, 1959 . . . . .  |  |
| 3. The Government Savings Banks (Amendment) Bill, 1959 . . . . .   |  |
| 4. Discussion and Voting on the Demands for Supplementary Grants (Kerala) for 1959-60 . . . . .  | 1-1/2 hours (Excluding time already taken on 27-8-59). |
| 5. Discussion and Voting on the Demands for Excess Grants (Delhi) for 1956-57 . . . . .  | 1 hour   |
| 6. Discussion and Voting on the Demands for Excess Grants (Himachal Pradesh) for 1956-57 . . . . .   | 1 hour   |
| 7. Motions for modification of the Coal Mines Rescue Rules, 1959, to be moved by Shri Satish Chandra Samanta . . . . .   | 1-1/2 hours  |
| 8. Further discussion of the motion moved by Shri Ram Krishan Gupta on the 27th August, 1959 regarding Fourteenth Report of the Law Commission on Reform of Judicial Administration (Volumes I & II) . . . . . | 2 hours (Excluding time already taken on 27-8-59).     |

NEW DELHI; M. ANANTHASAYANAM AYYANGAR,

The 28th August, 1959.

Speaker.

\*The following motion was moved by Shri Satya Narayan Sinha and was adopted by the House on the 29th August, 1959 :—

“ That this House agrees with the Forty-second Report of the Business Advisory Committee presented to the House on the 28th August, 1959. ”